

Dandavate, Prof. Madhu
 Das, Shri R. P.
 Ghosh, Shri Niren
 Giri, Shri Sudhār Kumar
 Goel, Shri K. K.
 Gopalan, Shrimati Suseela
 Goswami, Shrimati Bibha Ghosh
 Gupta, Shri Indrajit
 Halder, Shri Krishna Chandra
 Hannan Mollah, Shri
 Hasda, Shri Matilal
 Horo, Shri N. E.
 Jatiya, Shri Satyanarayan
 Kодиyan, Shri P. K.
 Lawrence, Shri M. M.
 Madhukar, Shri Kamla Mishra
 Maitra, Shri Sunil
 Mandal, Shri Mukunda
 Mandal, Shri Sanat Kumar
 Mhalgi, Shri R. K.
 Mishra, Shri Satyāgopal
 Modak, Shri Bijoy
 Mukherjee, Shrimati Geeta
 Mukherjee, Shri Samar
 Ngangom Mohendra, Shri
 Nihal Singh, Shri
 Pal, Shri Rup Chand
 Parulekar, Shri Bapusaheb
 Pathak, Shri Anand
 Pradhan, Shri Amar Roy
 Rajda, Shri Ratansinhi
 Roy, Shri A. K.
 Roy, Dr. Saradish
 Saha, Shri A. K.
 Saha, Shri Gadadhar
 Shakya, Shri Daya Ram
 Shakya, Shri Ram Singh
 Shamanna, Shri T. R.
 Shastri, Shri Ramavatar
 Suraj Bhan, Shri
 Syed, Shri Masudal Hossain
 Vajpayee, Shri Atal Bihari

Varma, Shri Ravindra
 Verma, Shri Rāghunath Singh
 Verma, Shri Sheo Sharan
 Yadav, Shri Vljay Kumār
 Zainal Abedīn, Shri

MR. CHAIRMAN: The result of the division is: Ayes 188; Noes 56.

The Motion was adopted.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary—General of Rajya Sabha:—

“I am directed to inform the Lok Sabha that the Payment of Bonus (Amendment) Bill, 1980, which was passed by the Lok Sabha at its sitting held on the 24th January, 1980, has been passed by the Rajya Sabha at its sitting held on the 2nd February, 1980, with the following amendment:—

Enacting Formula

That at page 1, line 1, for the word “Thirtieth” the word “Thirty-first” be substituted.

I am, therefore, to return herewith the said Bill in accordance with the provisions of rule 128 of the Rules of Procedure and conduct of Business in the Rajya Sabha with the request that the concurrence of the Lok Sabha to the said amendment be communicated to this House.”

PAYMENT OF BONUS (AMENDMENT) BILL

AS RETURNED BY RAJYA SABHA WITH AMENDMENT

SECRETARY: Sir, I lay on the Table of the House the Payment of Bonus (Amendment) Bill, 1980 which has been returned by Rajya Sabha with an amendment.